

(c) the remedies proposed to solve these during the Fifth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). The National Commission on Agriculture set up in 1970 has been engaged on examination, in depth, of the various problems concerning agriculture and allied fields and make recommendations for agricultural development in the perspective of the coming 25 to 30 years.

The problems of Indian agriculture are also receiving close consideration by the Steering Group and the Working Groups set up by it for the formulation of proposals for the Fifth Five Year Plan. All sectors including Input supplies, agricultural research, extension & training, agricultural credit, marketing and price policy, land and water development, animal husbandry & dairying, fisheries and forestry and other aspects of production in agricultural and allied sectors are being taken care of by these Groups.

The National Commission on Agriculture has already submitted Interim Reports to Government on the under-mentioned 14 subjects:—

1. Credit Services for Small and Marginal Farmers and Agricultural Labourers.
2. Milk Production through Small and Marginal Farmers and Agricultural Labourers.
3. Establishment of Agrometeorological Divisions in Agricultural Universities.
4. Fertilizer Distribution.
5. Multiplication and Distribution of Quality Seed pertaining to High Yielding Varieties and Hybrids of Cereals.

6. Some Aspects of Agricultural Research, Extension and Training.
7. House Sites for Landless Agricultural Labourers.
8. Potato Seed.
9. Soil Survey and Soil Map of India.
10. Production Forestry-Man-made Forests.
11. Modernising Irrigation System and Integrated Development of Command Areas.
12. Whole Village Development Programme.
13. The Organisation and Functions of the Commodity Development Councils and Directorates.
14. Organisational Aspects of All India Coordinated Research Projects.

Copies of these Reports have been placed in the Library of Parliament. Further interim Reports and final Report of the Commission are awaited.

Apart from the above, various institutions including Agricultural Universities and Agro-Economic Research Centres are engaged in the study of various aspects of the Indian agriculture.

Rice and Wheat Procured by each State and arrangements made for sale to Consumers

7771. SHRI BIRENDER SINGH RAO:

SHRI ONKAR LAL BERWA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of State Governments that have taken over whole-sale trade in wheat and rice so far;

(b) the stocks procured by these States, separately, at present;

(c) the arrangements made for the sale of these commodities to the consumers and the prices charged for rice and wheat separately in each of these States and the steps taken to ensure supply of good quality food-grains; and

(d) the names of the States which have not yet taken or refused to implement the decision?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) Wholesale trade in wheat has been taken over in the State of Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Maharashtra, Mysore, Orissa, Punjab, Rajasthan, U.P., and West Bengal and the Union Territories of Chandigarh, Dadra & Nagar Haveli and Delhi. The wholesale trade in rice will be taken over from the ensuing Kharif season.

(b) Statement giving the required information is attached.

Statement

Statement showing quantities of wheat procured during the marketing season 1973-74 (w.e.f. 1-4-73 onwards).

(Prepared on 21.4.73)

(Figures in Tonnes)

Name of State	Quantity actually procured	Position upto
Assam	68	17-4-73
Bihar	412	18-4-73
Guarar	3	16-4-73
Haryana	13,821	19-4-73
Madhya Pradesh	27,485	19-4-73
Punjab	18,641	19-4-73
Maharashtra	3,731	18-4-73
Rajasthan	213	20-4-73
Uttar Pradesh	11,624	20-4-73
West Bengal	30	15-4-73
Delhi	47	20-4-73
Chandigarh	11	18-4-73
Total	76,076	

(c) Wheat procured on Central account is being issued to the State Governments at—

Rs. 78/- per quintal for distribution through the Fair Price Shops. The State Governments fix the consumer price after adding the local cost of distribution. The consumers price ranges between Rs. 81/- to Rs. 95/- per quintal. Similarly, in accordance with the existing arrangements, procured rice is also being released by the Central Government to the State Governments at the following prices:—

Coarse Rice	@ Rs. 100/-	per quintal
Medium	@Rs. 111/-	"
Fine	@Rs. 120/-	"
Superfine	@Rs. 128/-	"
Superior Basmati	@Rs. 150/-	"

The final consumers price is fixed by the State Governments after taking into account the local cost of distribution.

(d) No State has refused to implement the decision, proposals are, however, awaited from the States of Kerala and Tamil Nadu and some of the Union Territories.